

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 16.02.2023

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	19126/2023	16.02.2023	WP (C) - 30913/2022	A DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-13			(Seat No-)
2	19127/2023	16.02.2023	WP (C) - 3466/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-)
3	19128/2023	16.02.2023	WP (C) - 3462/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-)
4	19129/2023	16.02.2023	WP (C) - 30913/2022	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-13			(Seat No-)
5	19130/2023	16.02.2023	WP (C) - 3467/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-)
6	19131/2023	16.02.2023	WP (C) - 3666/2023	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-)
7	19132/2023	16.02.2023	WP (C) - 3018/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-)
8	19133/2023	16.02.2023	WP (C) - 3020/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-)
9	19134/2023	16.02.2023	WP (C) - 3660/2023	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-)
10	19135/2023	16.02.2023	CONTC-5381/2022	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd.			(Seat No-)

							2023-02-14			
11	19136/2023	16.02.2023	ITA-55/2022	DILLIP KU. SAHU	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
12	19137/2023	16.02.2023	WP (C) - 3997/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
13	19138/2023	16.02.2023	CONTC-557/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
14	19139/2023	16.02.2023	CONTC-559/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
15	19140/2023	16.02.2023	WP (C) - 3993/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
16	19141/2023	16.02.2023	CONTC-556/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
17	19142/2023	16.02.2023	WP (C) - 3992/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
18	19143/2023	16.02.2023	CONTC-555/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
19	19144/2023	16.02.2023	CONTC-554/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
20	19145/2023	16.02.2023	CONTC-551/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
21	19146/2023	16.02.2023	WP (C) - 3991/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
22	19147/2023	16.02.2023	CONTC-541/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)

23	19148/2023	16.02.2023	WP (C) - 3990/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
24	19149/2023	16.02.2023	CONTC-7756/2022	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
25	19150/2023	16.02.2023	WP (C) - 3989/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
26	19151/2023	16.02.2023	WP (C) - 3663/2023	S.K. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
27	19152/2023	16.02.2023	WP (C) - 3987/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
28	19153/2023	16.02.2023	WP (C) - 352/2023	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-4)
29	19154/2023	16.02.2023	WP (C) - 3975/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
30	19155/2023	16.02.2023	WP (C) - 3423/2023	S DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
31	19156/2023	16.02.2023	WPC (OAC) - 1292/2015	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
32	19157/2023	16.02.2023	WPC (OAC) - 1650/2018	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14	OA Branch		(Seat No-1)
33	19158/2023	16.02.2023	WP (C) - 3664/2023	S.K. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-1)
34	19159/2023	16.02.2023	WP (C) - 3054/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-1)
35	19160/2023	16.02.2023	WP (C) - 2548/2023	S.K. GERU	C.O.	COURT NO. 3 OLD	Order Dtd.			(Seat No-1)

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36	19161/2023	16.02.2023	WP (C) - 16212/2022	J. PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-1)
37	19162/2023	16.02.2023	CRLREV-20/2023	P. K. JENA	C.O.	COURT NO. 11	Order Dtd. 2023-02-14			(Seat No-1)
38	19163/2023	16.02.2023	WP (C) - 3057/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-1)
39	19164/2023	16.02.2023	WP (C) - 3474/2023	T.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
40	19165/2023	16.02.2023	WP (C) - 3056/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-107)
41	19166/2023	16.02.2023	WP (C) - 3474/2023	M. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
42	19167/2023	16.02.2023	WP (C) - 3463/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-107)
43	19168/2023	16.02.2023	ITA-57/2022	D.K. SAHU	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
44	19169/2023	16.02.2023	WP (C) - 3465/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-4)
45	19170/2023	16.02.2023	WP (C) - 3209/2023	P. N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-4)
46	19171/2023	16.02.2023	ITA-57/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)

47	19172/2023	16.02.2023	WP (C) - 3159/2023	B. K. DALEI	C. O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-4)
48	19173/2023	16.02.2023	ITA-61/2022	D K SAHU	C. O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
49	19174/2023	16.02.2023	WP (C) - 1959/2023	A. K. ROUL	C. O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-4)
50	19175/2023	16.02.2023	ITA-56/2022	D. K. SAHU	C. O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
51	19176/2023	16.02.2023	ITA-61/2022	T K NAYAK	C. O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
52	19177/2023	16.02.2023	ITA-56/2022	T. K. NAYAK	C. O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
53	19178/2023	16.02.2023	ITA-68/2022	T K NAYAK	C. O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
54	19179/2023	16.02.2023	WP (C) - 1857/2023	A. PARIDA	C. O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-4)
55	19180/2023	16.02.2023	ITA-59/2022	D. K. JENA	C. O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
56	19181/2023	16.02.2023	ITA-67/2022	T K NAYAK	C. O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
57	19182/2023	16.02.2023	WP (C) - 1009/2023	P. BEHERA	C. O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-4)
58	19183/2023	16.02.2023	ITA-59/2022	T. K. NAYAK	C. O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
59	19184/2023	16.02.2023	ITA-65/2022	T K NAYAK	C. O.	CHIEF JUSTICE	Order Dtd.		CIVIL REVISION	(Seat No-4)

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60	19185/2023	16.02.2023	WP (C) - 4619/2023	J. P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-4)
61	19186/2023	16.02.2023	ITA-52/2022	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
62	19187/2023	16.02.2023	ITA-60/2022	D.K. SAHU	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
63	19188/2023	16.02.2023	ITA-31/2021	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
64	19189/2023	16.02.2023	ITA-60/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
65	19190/2023	16.02.2023	ITA-28/2021	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13			(Seat No-4)
66	19191/2023	16.02.2023	BLAPL-9713/2022	S.S.RAY (2), M/S N.N. MOHAPATRA	GENERAL		Judgement Dtd. 2023-02-07			(Seat No-4)
67	19192/2023	16.02.2023	WP (C) - 1974/2023	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-4)
68	19193/2023	16.02.2023	WP (C) - 1974/2023	H.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-4)
69	19194/2023	16.02.2023	STREV-3/2018	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-3)
70	19195/2023	16.02.2023	CONTC-4017/2020	J.R.KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-3)
71	19196/2023	16.02.2023	STREV-4/2018	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-3)

72	19197/2023	16.02.2023	WP (C) - 7848/2015	A. T. NAYAK	GENERAL		Order Dtd. 2023-02-01		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
73	19198/2023	16.02.2023	WA-820/2020	D NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-13			(Seat No-108)
74	19199/2023	16.02.2023	WP (C) - 37052/2022	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-108)
75	19200/2023	16.02.2023	WP (C) - 3940/2023	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-108)
76	19201/2023	16.02.2023	WP (C) - 7850/2015	A. T. NAYAK	GENERAL		Order Dtd. 2023-02-01		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
77	19202/2023	16.02.2023	WP (C) - 9916/2014	P. K. MALLICK	C.O.		Order Dtd. 2023-02-14		WRIT BRANCH-9	(Seat No-50)
78	19203/2023	16.02.2023	WP (C) - 3893/2023	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-50)
79	19204/2023	16.02.2023	WP (C) - 7849/2015	A. T. NAYAK	GENERAL		Order Dtd. 2023-02-01		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
80	19205/2023	16.02.2023	WP (C) - 3008/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-108)
81	19206/2023	16.02.2023	WP (C) - 3256/2023	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-14			(Seat No-108)
82	19207/2023	16.02.2023	WP (C) - 3011/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd.			(Seat No-108)

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83	19208/2023	16.02.2023	WP (C) - 3012/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-108)
84	19209/2023	16.02.2023	WP (C) - 3016/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-108)
85	19210/2023	16.02.2023	WP (C) - 7851/2015	A. T. NAYAK	GENERAL		Order Dtd. 2023-02-01		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
86	19211/2023	16.02.2023	WP (C) - 3053/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-108)
87	19212/2023	16.02.2023	WP (C) - 8931/2014	A. T. NAYAK	GENERAL		Order Dtd. 2023-01-16			(Seat No-108)
88	19213/2023	16.02.2023	WP (C) - 8935/2014	A. T. NAYAK	GENERAL		Order Dtd. 2023-01-16			(Seat No-108)
89	19214/2023	16.02.2023	WP (C) - 8932/2014	A. T. NAYAK	GENERAL		Order Dtd. 2023-01-16			(Seat No-108)
90	19215/2023	16.02.2023	WP (C) - 3046/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-108)
91	19216/2023	16.02.2023	WP (C) - 452/2023	NITYANANDA PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-14			(Seat No-108)
92	19217/2023	16.02.2023	ITA-54/2022	D D MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
93	19218/2023	16.02.2023	WP (C) - 449/2023	NITYANANDA PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-14			(Seat No-4)
94	19219/2023	16.02.2023	ITA-37/2022	D K SAHU	C.O.	CHIEF JUSTICE	Order Dtd.			(Seat No-4)

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95	19220/2023	16.02.2023	WP (C) - 7844/2015	A. T. NAYAK	GENERAL		Order Dtd. 2023-02-01		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
96	19221/2023	16.02.2023	ITA-132/2012	T K NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-13			(Seat No-108)
97	19222/2023	16.02.2023	WP (C) - 8938/2014	A. T. NAYAK	GENERAL		Order Dtd. 2023-01-16			(Seat No-108)
98	19223/2023	16.02.2023	ITA-132/2012	A K SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-02-13			(Seat No-108)
99	19224/2023	16.02.2023	WP (C) - 7845/2015	A. T. NAYAK	GENERAL		Order Dtd. 2023-02-01		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
100	19225/2023	16.02.2023	WP (C) - 3776/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
101	19226/2023	16.02.2023	WP (C) - 7846/2015	A. T. NAYAK	GENERAL		Order Dtd. 2023-02-01		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
102	19227/2023	16.02.2023	WP (C) - 3770/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
103	19228/2023	16.02.2023	WP (C) - 3769/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
104	19229/2023	16.02.2023	CONTC-1252/2018	M/S. J. K. MI SHRA 2	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-108)

105	19230/2023	16.02.2023	WP (C) - 4171/2023	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
106	19231/2023	16.02.2023	WP (C) - 3768/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
107	19232/2023	16.02.2023	WP (C) - 3780/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
108	19233/2023	16.02.2023	WP (C) - 3766/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
109	19234/2023	16.02.2023	WP (C) - 3781/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
110	19235/2023	16.02.2023	CONTC-6025/2022	H. K. PANDA	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-108)
111	19236/2023	16.02.2023	WP (C) - 3771/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
112	19237/2023	16.02.2023	WP (C) - 3778/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
113	19238/2023	16.02.2023	CONTC-4168/2022	S. P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-108)
114	19239/2023	16.02.2023	CONTC-789/2023	M. R. ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
115	19240/2023	16.02.2023	WP (C) - 3765/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
116	19241/2023	16.02.2023	WP (C) - 3791/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
117	19242/2023	16.02.2023	CONTC-846/2023	S K MOHANTY	C.O.	COURT NO. 1	Order Dtd.			(Seat No-108)

							2023-02-15			
118	19243/2023	16.02.2023	ABLAPL-1447/2023	A. K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-03-13			(Seat No-108)
119	19244/2023	16.02.2023	WP (C) - 3793/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
120	19245/2023	16.02.2023	CONTC-7179/2022	M/S. SATYAB RATA SENAPATI, A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-108)
121	19246/2023	16.02.2023	CONTC-820/2023	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
122	19247/2023	16.02.2023	WP (C) - 3763/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
123	19248/2023	16.02.2023	CONTC-803/2023	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
124	19249/2023	16.02.2023	WP (C) - 3784/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
125	19250/2023	16.02.2023	CONTC-839/2023	M N MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
126	19251/2023	16.02.2023	WP (C) - 3787/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
127	19252/2023	16.02.2023	CONTC-4359/2022	S. DASH	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-108)
128	19253/2023	16.02.2023	CONTC-840/2023	N MALICK	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)
129	19254/2023	16.02.2023	CONTC-821/2023	D SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-108)

130	19255/2023	16.02.2023	ABLAPL-377/2023	B.B. ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-108)
131	19256/2023	16.02.2023	ABLAPL-1013/2023	B.B. ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-108)
132	19257/2023	16.02.2023	WP (C) - 516/2014	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2023-02-15		WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
133	19258/2023	16.02.2023	ABLAPL-1395/2023	B.B. ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-02-14		BAIL-2 (CRIMINAL MISC-2)	(Seat No-7)
134	19259/2023	16.02.2023	CONTC-781/2023	SAPAN KUMAR PAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-7)
135	19260/2023	16.02.2023	ABLAPL-408/2023	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-7)
136	19261/2023	16.02.2023	CONTC-7081/2022	S.P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-7)
137	19262/2023	16.02.2023	ABLAPL-410/2023	J. PARDHAN	GENERAL		Order Dtd. 2023-02-14			(Seat No-7)
138	19263/2023	16.02.2023	WP (C) - 16142/2018	M/S.SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-7)
139	19264/2023	16.02.2023	WP (C) - 3786/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-7)
140	19265/2023	16.02.2023	WP (C) - 3773/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-7)
141	19266/2023	16.02.2023	WP (C) - 12616/2020	S DASH	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-7)

14 2	19267/20 23	16.02.2023	WP (C) - 3774/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-7)
14 3	19268/20 23	16.02.2023	WP (C) - 3790/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-7)
14 4	19269/20 23	16.02.2023	WP (C) - 3189/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15		WRIT BRANC H (DIVI SION BENCH -1)	(Seat No-104)
14 5	19270/20 23	16.02.2023	WP (C) - 12617/202 0	S DASH	C.O.	COURT NO. 3	Order Dtd. 2023-02- 15			(Seat No-104)
14 6	19271/20 23	16.02.2023	WP (C) - 3788/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-104)
14 7	19272/20 23	16.02.2023	ABLAPL- 125/2023	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02- 14			(Seat No-104)
14 8	19273/20 23	16.02.2023	WP (C) - 12934/201 5	A SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-02- 15			(Seat No-104)
14 9	19274/20 23	16.02.2023	ABLAPL- 118/2023	SRIKANTA MAHUNTA	C.O.	COURT NO. 2	Order Dtd. 2023-02- 14		BAIL- 2 (CRM INAL MISC- 2)	(Seat No-7)
15 0	19275/20 23	16.02.2023	WP (C) - 10170/202 0	NIRANJAN PANDA	C.O.	DR (J)	Order Dtd. 2023-02- 15			(Seat No-7)
15 1	19276/20 23	16.02.2023	ABLAPL- 16710/202 2	P.K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-01- 31			(Seat No-7)
15 2	19277/20 23	16.02.2023	WP (C) - 2899/2023	S DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02- 15			(Seat No-7)
15 3	19278/20 23	16.02.2023	BLAPL- 968/2023	T.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02- 15			(Seat No-7)

154	19279/2023	16.02.2023	WP (C) - 12618/2020	S DASH	GENERAL		Order Dtd. 2023-02-15			(Seat No-7)
155	19280/2023	16.02.2023	ABLAPL-15258/2022	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-02-13			(Seat No-7)
156	19281/2023	16.02.2023	WP (C) - 12619/2020	S DASH	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-7)
157	19282/2023	16.02.2023	ABLAPL-158/2023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-02-13			(Seat No-7)
158	19283/2023	16.02.2023	WP (C) - 12620/2020	S DASH	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-7)
159	19284/2023	16.02.2023	ABLAPL-166/2023	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-7)
160	19285/2023	16.02.2023	ABLAPL-207/2023	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-02-13			(Seat No-7)
161	19286/2023	16.02.2023	WP (C) - 2026/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-7)
162	19287/2023	16.02.2023	WP (C) - 3258/2023	B K PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-7)
163	19288/2023	16.02.2023	ABLAPL-285/2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-7)
164	19289/2023	16.02.2023	ABLAPL-294/2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-15		BAIL-1 (CRIMINAL MISC-1)	(Seat No-2)
165	19290/2023	16.02.2023	WP (C) - 3405/2023	R C ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-2)
166	19291/2023	16.02.2023	ABLAPL-301/2023	A.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd.			(Seat No-2)

							2023-02-14			
167	19292/2023	16.02.2023	WP (C) - 2835/2023	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-2)
168	19293/2023	16.02.2023	ABLAPL-307/2023	G. JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-2)
169	19295/2023	16.02.2023	ABLAPL-364/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-2)
170	19296/2023	16.02.2023	ABLAPL-462/2023	R. P. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-14		BAIL-1 (CRIMINAL MISC-1)	(Seat No-3)
171	19297/2023	16.02.2023	WP (C) - 3759/2023	D K NAIK	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-3)
172	19298/2023	16.02.2023	ABLAPL-743/2023	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-3)
173	19299/2023	16.02.2023	ABLAPL-762/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-3)
174	19300/2023	16.02.2023	WP (C) - 3779/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-3)
175	19301/2023	16.02.2023	ABLAPL-1370/2023	S. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-3)
176	19302/2023	16.02.2023	WP (C) - 3777/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-3)
177	19303/2023	16.02.2023	WP (C) - 3772/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-3)
178	19304/2023	16.02.2023	BLAPL-1047/2023	S. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-3)

179	19305/2023	16.02.2023	WP (C) - 4218/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-3)
180	19306/2023	16.02.2023	BLAPL-1048/2023	S. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-3)
181	19307/2023	16.02.2023	WP (C) - 4217/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-3)
182	19308/2023	16.02.2023	ABLAPL-1372/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-3)
183	19309/2023	16.02.2023	WP (C) - 3764/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-3)
184	19310/2023	16.02.2023	RVWPET-246/2022	B K PARDHI	GENERAL		Order Dtd. 2023-02-08			(Seat No-3)
185	19311/2023	16.02.2023	WP (C) - 3867/2023	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-3)
186	19312/2023	16.02.2023	ABLAPL-1375/2023	P.K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-02-14		BAIL-2 (CRMINAL MISC-2)	(Seat No-7)
187	19313/2023	16.02.2023	ABLAPL-1379/2023	B.R. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-14		BAIL-2 (CRMINAL MISC-2)	(Seat No-7)
188	19314/2023	16.02.2023	WA-1370/2022	J PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2023-02-14		WRIT APPEAL	(Seat No-2)
189	19315/2023	16.02.2023	WP (C) - 17884/2019	B K PARDHI	GENERAL		Order Dtd. 2022-07-28			(Seat No-2)
190	19316/2023	16.02.2023	WP (C) - 3402/2023	R.C.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-2)

19 1	19317/20 23	16.02.2023	WP (C) - 17884/201 9	B K PARDHI	GENER AL		Order Dtd. 2022-07- 28			(Seat No-2)
19 2	19318/20 23	16.02.2023	ABLAPL- 1381/2023	A. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-02- 14			(Seat No-2)
19 3	19319/20 23	16.02.2023	WA- 442/2018	S BARDHAN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02- 14		WRIT APPEA L	(Seat No-5)
19 4	19320/20 23	16.02.2023	ABLAPL- 1387/2023	R.K.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02- 14			(Seat No-5)
19 5	19321/20 23	16.02.2023	WP (C) - 35790/202 2	T.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 15		WRIT BRANC H-5	(Seat No-47)
19 6	19322/20 23	16.02.2023	WP (C) - 3938/2023	P. K. MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2023-02- 14			(Seat No-47)
19 7	19323/20 23	16.02.2023	WP (C) - 34402/202 2	T.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 15		WRIT BRANC H-4	(Seat No-27)
19 8	19324/20 23	16.02.2023	WP (C) - 25505/202 2	K N SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02- 14			(Seat No-27)
19 9	19325/20 23	16.02.2023	ABLAPL- 1390/2023	KIRTAN DANG	C.O.	COURT NO. 2	Order Dtd. 2023-02- 14			(Seat No-27)
20 0	19326/20 23	16.02.2023	WP (C) - 3994/2023	S K SAHU	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02- 13		WRIT BRANC H (DIVI SION BENCH -2)	(Seat No-112)
20 1	19327/20 23	16.02.2023	CMP- 1390/2014	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-112)
20 2	19328/20 23	16.02.2023	WP (C) - 3998/2023	S K SAHU	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02- 13		WRIT BRANC H (DIVI SION	(Seat No-112)

									BENCH -2)	
20 3	19329/20 23	16.02.2023	CMP- 1252/2022	K.C.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2023-02- 14			(Seat No-112)
20 4	19330/20 23	16.02.2023	WP (C) - 4082/2023	S K SAHU	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02- 13		WRIT BRANC H (DIVI SION BENCH -2)	(Seat No-113)
20 5	19331/20 23	16.02.2023	CMP- 1184/2022	K.N. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-02- 15		WRIT BRANC H-2	(Seat No-34)
20 6	19332/20 23	16.02.2023	WP (C) - 3051/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 14			(Seat No-34)
20 7	19333/20 23	16.02.2023	WP (C) - 2868/2017	S. DAS	GENER AL		Order Dtd. 5000-01- 01			(Seat No-34)
20 8	19334/20 23	16.02.2023	WP (C) - 3894/2023	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 14			(Seat No-34)
20 9	19335/20 23	16.02.2023	WP (C) - 3667/2023	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-02- 14			(Seat No-34)
21 0	19336/20 23	16.02.2023	WP (C) - 3426/2023	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02- 14			(Seat No-34)
21 1	19337/20 23	16.02.2023	OJC- 656/1978	P.K.JENA	GENER AL		Petition			(Seat No-34)
21 2	19338/20 23	16.02.2023	WP (C) - 3936/2023	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02- 14			(Seat No-34)
21 3	19339/20 23	16.02.2023	WP (C) - 3661/2023	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-02- 14			(Seat No-34)
21 4	19340/20 23	16.02.2023	WP (C) - 15769/201 5	M. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2023-02- 14			(Seat No-34)

215	19341/2023	16.02.2023	OJC-656/1978	P. K. JENA	GENERAL		Order Dtd. 1982-08-24	3/2/1982, 21/06/1982		(Seat No-34)
216	19342/2023	16.02.2023	CONTC-750/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-34)
217	19343/2023	16.02.2023	CMP-151/2023	P. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-02-15			(Seat No-34)
218	19344/2023	16.02.2023	WP (C) - 3330/2013	K. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-02-14			(Seat No-34)
219	19345/2023	16.02.2023	CONTC-749/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-34)
220	19346/2023	16.02.2023	WP (C) - 7994/2017	M. N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-14			(Seat No-34)
221	19347/2023	16.02.2023	BLAPL-180/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-34)
222	19348/2023	16.02.2023	WP (C) - 3541/2023	B. N. SHADANGI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14			(Seat No-34)
223	19349/2023	16.02.2023	BLAPL-229/2023	UNMESH CHANDRA JENA	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-34)
224	19350/2023	16.02.2023	CONTC-748/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-34)
225	19351/2023	16.02.2023	BLAPL-1033/2023	D. K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-34)
226	19352/2023	16.02.2023	WP (C) - 3999/2023	D. B. RATH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14			(Seat No-34)

227	19353/2023	16.02.2023	CONTC-564/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-34)
228	19354/2023	16.02.2023	BLAPL-1025/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-34)
229	19355/2023	16.02.2023	WP (C) - 16462/2014	K.C. PANDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14			(Seat No-34)
230	19356/2023	16.02.2023	WP (C) - 17199/2011	M/S SANJEEV UDGATA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14			(Seat No-34)
231	19357/2023	16.02.2023	CONTC-562/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-34)
232	19358/2023	16.02.2023	WP (C) - 16491/2008	B.K. PATI	C.O.	COURT NO. 17	Order Dtd. 2023-02-14		WRIT BRANC H-3	(Seat No-33)
233	19359/2023	16.02.2023	BLAPL-1021/2023	H.K. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-33)
234	19360/2023	16.02.2023	CONTC-561/2023	MR. AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-33)
235	19361/2023	16.02.2023	WP (C) - 16491/2008	K.K. NATH	C.O.	COURT NO. 17	Order Dtd. 2023-02-14		WRIT BRANC H-3	(Seat No-33)
236	19362/2023	16.02.2023	CMP-1152/2022	N.ROUT	C.O.	COURT NO. 20	Order Dtd. 2023-02-14			(Seat No-33)
237	19363/2023	16.02.2023	BLAPL-1001/2023	B.K. MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-33)
238	19364/2023	16.02.2023	WP (C) - 2698/2023	A.DAS	C.O.	COURT NO. 20	Order Dtd. 2023-02-15			(Seat No-33)
239	19365/2023	16.02.2023	BLAPL-271/2023	DEBASHIS MITRA	C.O.	COURT NO. 17	Order Dtd.			(Seat No-33)

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240	19366/2023	16.02.2023	BLAPL-10937/2022	B.P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-33)
241	19367/2023	16.02.2023	WP (C) - 28032/2022	J.K.MISHRA	C.O.	COURT NO. 20	Order Dtd. 2023-02-15			(Seat No-33)
242	19368/2023	16.02.2023	BLAPL-10536/2022	P.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-33)
243	19369/2023	16.02.2023	CONTC-7299/2022	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-33)
244	19370/2023	16.02.2023	BLAPL-225/2023	J. PARDHAN	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-33)
245	19371/2023	16.02.2023	WP (C) - 3960/2023	K.C.MAJHI	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-33)
246	19372/2023	16.02.2023	WP (C) - 3425/2023	S DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-33)
247	19373/2023	16.02.2023	WA-676/2020	R.K.BARIK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14		WRIT APPEAL	(Seat No-5)
248	19374/2023	16.02.2023	WP (C) - 3251/2023	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 20	Order Dtd. 2023-02-14			(Seat No-5)
249	19375/2023	16.02.2023	WP (C) - 3864/2022	MR. SASWAT PATNAIK	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-5)
250	19376/2023	16.02.2023	WA-547/2018	M.D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-5)
251	19377/2023	16.02.2023	WP (C) - 3864/2022	A.ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-5)

25 2	19378/20 23	16.02.2023	WP (C) - 25235/201 2	A K SWAIN	C.O.	COURT NO. 5	Order Dtd. 2023-02- 14			(Seat No-5)
25 3	19379/20 23	16.02.2023	WA- 547/2018	B.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 14			(Seat No-5)
25 4	19380/20 23	16.02.2023	WP (C) - 3864/2022	A.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-02- 08			(Seat No-5)
25 5	19381/20 23	16.02.2023	WP (C) - 3242/2013	T BAG	C.O.	CH	Order Dtd. 2023-02- 14			(Seat No-5)
25 6	19382/20 23	16.02.2023	BLAPL- 240/2023	U.C. JENA	C.O.	COURT NO. 17	Order Dtd. 2023-02- 15			(Seat No-5)
25 7	19383/20 23	16.02.2023	ABLAPL- 1392/2023	ACHYUTANAN DA PATTANAIK	C.O.	COURT NO. 2	Order Dtd. 2023-02- 14		BAIL- 2 (CRM INAL MISC- 2)	(Seat No-7)
25 8	19384/20 23	16.02.2023	WP (C) - 13380/200 9	S P SAHOO	C.O.	IN CHAMBER S	Order Dtd. 2023-02- 14			(Seat No-7)
25 9	19385/20 23	16.02.2023	ABLAPL- 1398/2023	R.K.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02- 14			(Seat No-7)
26 0	19386/20 23	16.02.2023	ABLAPL- 1404/2023	P.K.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02- 14			(Seat No-7)
26 1	19387/20 23	16.02.2023	WP (C) - 3929/2018	T BAG	C.O.	COURT NO. 22	Order Dtd. 2023-02- 14			(Seat No-7)
26 2	19388/20 23	16.02.2023	ABLAPL- 1407/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-02- 14			(Seat No-7)
26 3	19389/20 23	16.02.2023	WP (C) - 29094/202 2	P K DASH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02- 14			(Seat No-7)
26 4	19390/20 23	16.02.2023	ABLAPL- 1410/2023	B.BARIK	C.O.	COURT NO. 2	Order Dtd.			(Seat No-7)

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265	19391/2023	16.02.2023	WP (C) - 16483/2014	H. JENA	C.O.	COURT NO. 16	Order Dtd. 2023-02-14			(Seat No-7)
266	19392/2023	16.02.2023	ABLAPL-1417/2023	A K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-7)
267	19393/2023	16.02.2023	ABLAPL-1424/2023	N ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-7)
268	19394/2023	16.02.2023	WP (C) - 11361/2006	TAPAN SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-02-14		WRIT BRANC H-3	(Seat No-33)
269	19395/2023	16.02.2023	BLAPL-1066/2023	HAREKRUSHN A DASH	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-33)
270	19396/2023	16.02.2023	ABLAPL-1425/2023	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-33)
271	19397/2023	16.02.2023	WP (C) - 21113/2014	G.C. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-33)
272	19398/2023	16.02.2023	ABLAPL-1448/2023	DEBASISH SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-33)
273	19399/2023	16.02.2023	OJC-1/1995	S.P. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-33)
274	19400/2023	16.02.2023	ABLAPL-1397/2023	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-14		BAIL-2 (CRM INAL MISC-2)	(Seat No-7)
275	19401/2023	16.02.2023	BLAPL-1060/2023	S.A.K. DORA	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-7)
276	19402/2023	16.02.2023	BLAPL-1059/2023	MADAN DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-7)

277	19403/2023	16.02.2023	ITA-58/2022	D K SAHU	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
278	19404/2023	16.02.2023	WP (C) - 25191/2022	BIKRAM BEHERA	C.O.	COURT NO. 4	Order Dtd. 2023-02-13			(Seat No-4)
279	19405/2023	16.02.2023	BLAPL-1057/2023	R.K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-4)
280	19406/2023	16.02.2023	BLAPL-1054/2023	B.B. ROUT	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-4)
281	19407/2023	16.02.2023	WP (C) - 25191/2022	M/S. ASHOK DAS, M. R. DASH, S. A. K. DORA, A. K. MOHANTY, S. K. MOHAPATRA, M. K. GUPTA	C.O.	COURT NO. 4	Order Dtd. 2023-02-13			(Seat No-4)
282	19408/2023	16.02.2023	BLAPL-1053/2023	G. JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-4)
283	19409/2023	16.02.2023	ITA-58/2022	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		CIVIL REVISION	(Seat No-4)
284	19410/2023	16.02.2023	BLAPL-1051/2023	B.K. PATI	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-4)
285	19411/2023	16.02.2023	WP (C) - 33462/2022	P.K. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14			(Seat No-4)
286	19412/2023	16.02.2023	ITA-86/2022	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14		CIVIL REVISION	(Seat No-4)
287	19413/2023	16.02.2023	BLAPL-1041/2023	A. KALASH	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-4)
288	19414/2023	16.02.2023	WP (C) - 33466/2022	P.K. MOHANTY	C.O.	CHIEF JUSTICE	Order Dtd.			(Seat No-4)

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289	19415/2023	16.02.2023	ITA-66/2022	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14		CIVIL REVISION	(Seat No-4)
290	19416/2023	16.02.2023	BLAPL-974/2023	D.K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-4)
291	19417/2023	16.02.2023	WP (C) - 5059/2016	M N MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-4)
292	19418/2023	16.02.2023	ITA-69/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14		CIVIL REVISION	(Seat No-4)
293	19419/2023	16.02.2023	WP (C) - 5061/2016	M N MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14			(Seat No-4)
294	19420/2023	16.02.2023	ITA-85/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14		CIVIL REVISION	(Seat No-4)
295	19421/2023	16.02.2023	WP (C) - 3937/2023	P BEHERA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14		WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
296	19422/2023	16.02.2023	WP (C) - 8105/2016	M.N.MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14			(Seat No-112)
297	19423/2023	16.02.2023	WP (C) - 3235/2023	P K MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-13		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
298	19424/2023	16.02.2023	WP (C) - 4279/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-105)
299	19425/2023	16.02.2023	ITA-64/2022	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14		CIVIL REVISION	(Seat No-4)

300	19426/2023	16.02.2023	ITA-62/2022	D K SAHU	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14		CIVIL REVISION	(Seat No-4)
301	19427/2023	16.02.2023	ITA-62/2022	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14		CIVIL REVISION	(Seat No-4)
302	19428/2023	16.02.2023	ABLAPL-9105/2022	SURYAKANTA PALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
303	19429/2023	16.02.2023	ITA-84/2022	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-14		CIVIL REVISION	(Seat No-4)
304	19430/2023	16.02.2023	ABLAPL-16367/2022	RAJALAXMI BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
305	19431/2023	16.02.2023	WP (C) - 4281/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
306	19432/2023	16.02.2023	WP (C) - 1720/2013	A.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-02-15			(Seat No-4)
307	19433/2023	16.02.2023	BLAPL-9040/2022	B K PANDA	C.O.	COURT NO. 7	Order Dtd. 2023-02-15			(Seat No-4)
308	19434/2023	16.02.2023	WP (C) - 13632/2022	RABI SAMAL	C.O.	COURT NO. 9	Order Dtd. 2023-02-15			(Seat No-4)
309	19435/2023	16.02.2023	WP (C) - 4286/2023	MANAS PATI	C.O.	COURT NO. 9	Order Dtd. 2023-02-15			(Seat No-4)
310	19436/2023	16.02.2023	WP (C) - 10646/2022	J.K. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
311	19437/2023	16.02.2023	WP (C) - 4284/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
312	19438/2023	16.02.2023	WP (C) - 4285/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd.			(Seat No-4)

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313	19439/2023	16.02.2023	WP (C) - 4282/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
314	19440/2023	16.02.2023	CRLA-1204/2022	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2023-02-14			(Seat No-4)
315	19441/2023	16.02.2023	WP (C) - 4283/2023	MANAS PATI	C.O.	COURT NO. 5	Order Dtd. 2023-02-15			(Seat No-4)
316	19442/2023	16.02.2023	CRLA-906/2022	B.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-02-14			(Seat No-4)
317	19443/2023	16.02.2023	ABLAPL-9560/2022	K.K.NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
318	19444/2023	16.02.2023	ABLAPL-9985/2022	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
319	19445/2023	16.02.2023	ABLAPL-9561/2022	K.K.NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
320	19446/2023	16.02.2023	ABLAPL-9942/2022	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
321	19447/2023	16.02.2023	CRLA-323/2018	N. PANDA	C.O.	COURT NO. 10	Order Dtd. 2023-02-14		CRIMINAL APPEAL	(Seat No-5)
322	19448/2023	16.02.2023	ABLAPL-12751/2022	K.K.NATH	C.O.	COURT NO. 7	Order Dtd. 2023-02-15			(Seat No-5)
323	19449/2023	16.02.2023	ABLAPL-5527/2022	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-5)
324	19450/2023	16.02.2023	CRLA-149/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14		CRIMINAL APPEAL	(Seat No-7)

325	19451/2023	16.02.2023	ABLAPL-5527/2022	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-7)
326	19452/2023	16.02.2023	CRLA-146/2023	R.K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2023-02-15			(Seat No-7)
327	19453/2023	16.02.2023	ABLAPL-11312/2022	B.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-7)
328	19454/2023	16.02.2023	ITA-72/2022	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-14		CIVIL REVISION	(Seat No-4)
329	19455/2023	16.02.2023	CRLA-157/2023	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-02-15		CRIMINAL APPEAL	(Seat No-9)
330	19456/2023	16.02.2023	ITA-70/2022	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-14		CIVIL REVISION	(Seat No-4)
331	19457/2023	16.02.2023	CRLA-158/2023	P.K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2023-02-15		CRIMINAL APPEAL	(Seat No-9)
332	19458/2023	16.02.2023	CRLA-112/2023	H.SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2023-02-15		CRIMINAL APPEAL	(Seat No-9)
333	19459/2023	16.02.2023	CRLA-117/2023	PRAMOD KUMAR MISHRA	C.O.	COURT NO. 5	Order Dtd. 2023-02-15		CRIMINAL APPEAL	(Seat No-9)
334	19460/2023	16.02.2023	BLAPL-131/2023	A KALASH	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-9)
335	19461/2023	16.02.2023	ABLAPL-87/2023	N.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-10			(Seat No-9)
336	19462/2023	16.02.2023	CRLREV-277/2022	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15		CRIMINAL REVISION	(Seat No-2)
337	19463/2023	16.02.2023	CRLA-61/2023	S. DASH	C.O.	COURT NO. 5	Order Dtd.		CRIMINAL	(Seat No-9)

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338	19464/2023	16.02.2023	WP (C) - 4145/2023	A. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-9)
339	19465/2023	16.02.2023	CRLA-132/2023	S.BISWAL	C.O.	COURT NO. 5	Order Dtd. 2023-02-15		CRIMINAL APPEAL	(Seat No-9)
340	19466/2023	16.02.2023	WP (C) - 4417/2023	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-9)
341	19467/2023	16.02.2023	BLAPL-109/2023	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-9)
342	19468/2023	16.02.2023	WP (C) - 2148/2023	S. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-9)
343	19469/2023	16.02.2023	BLAPL-163/2023	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-9)
344	19470/2023	16.02.2023	WP (C) - 4080/2023	S.K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-9)
345	19471/2023	16.02.2023	CRLA-600/2020	G K NANDA	C.O.	COURT NO. 5	Order Dtd. 2023-02-14		CRIMINAL APPEAL	(Seat No-4)
346	19472/2023	16.02.2023	WP (C) - 4185/2023	B MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-02-15			(Seat No-4)
347	19473/2023	16.02.2023	CRLMC-427/2023	M.DAS	C.O.	COURT NO. 12	Order Dtd. 2023-02-14		CRIMINAL MISC	(Seat No-4)
348	19474/2023	16.02.2023	BLAPL-80/2023	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-4)
349	19475/2023	16.02.2023	CRLA-664/2021	D.K.NAIK	C.O.	COURT NO. 5	Order Dtd. 2023-02-15			(Seat No-4)

350	19476/2023	16.02.2023	CRLMA-39/2023	B DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-4)
351	19477/2023	16.02.2023	BLAPL-81/2023	T.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-4)
352	19478/2023	16.02.2023	WP (C) - 4107/2023	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
353	19479/2023	16.02.2023	BLAPL-92/2023	J. PARDHAN	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-4)
354	19480/2023	16.02.2023	WP (C) - 4125/2023	A.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
355	19481/2023	16.02.2023	CRLA-485/2020	D.K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2023-02-14		CRIMINAL APPEAL	(Seat No-4)
356	19482/2023	16.02.2023	WP (C) - 4048/2023	BHOJARAJ SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-4)
357	19483/2023	16.02.2023	WP (C) - 1781/2013	AMIYA KUMAR SWAIN	C.O.	COURT NO. 5	Order Dtd. 2023-02-15			(Seat No-4)
358	19484/2023	16.02.2023	WP (C) - 1779/2013	AMIYA KUMAR SWAIN	C.O.	COURT NO. 5	Order Dtd. 2023-02-15			(Seat No-4)
359	19485/2023	16.02.2023	ABLAPL-15693/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-4)
360	19486/2023	16.02.2023	WP (C) - 4537/2023	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-4)
361	19487/2023	16.02.2023	WP (C) - 4539/2023	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-4)
362	19488/2023	16.02.2023	WP (C) - 4541/2023	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd.			(Seat No-4)

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363	19489/2023	16.02.2023	WP (C) - 4543/2023	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-4)
364	19490/2023	16.02.2023	WP (C) - 4545/2023	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-4)
365	19491/2023	16.02.2023	WP (C) - 4546/2023	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-4)
366	19492/2023	16.02.2023	WP (C) - 3727/2023	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-4)
367	19493/2023	16.02.2023	WP (C) - 3922/2023	H K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-4)
368	19494/2023	16.02.2023	WP (C) - 3923/2023	H K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-4)
369	19495/2023	16.02.2023	CRLA-32/2022	S S PATTANAİK	C.O.	COURT NO. 9	Order Dtd. 2023-02-14		CRIMINAL APPEAL	(Seat No-7)
370	19496/2023	16.02.2023	WP (C) - 36784/2022	D NAYAK	C.O.	COURT NO. 6	Order Dtd. 2023-02-14		WRIT BRANCH-8	(Seat No-39)
371	19497/2023	16.02.2023	CRLMP-270/2023	A PREM	C.O.	COURT NO. 6	Order Dtd. 2023-02-14			(Seat No-39)
372	19498/2023	16.02.2023	CRLMP-265/2023	A PARIDA	C.O.	COURT NO. 6	Order Dtd. 2023-02-14			(Seat No-39)
373	19499/2023	16.02.2023	CRLMP-233/2023	M K PANI	C.O.	COURT NO. 6	Order Dtd. 2023-02-13			(Seat No-39)
374	19500/2023	16.02.2023	CRLMP-239/2023	SATYANARAYAN MISHRA	C.O.	COURT NO. 6	Order Dtd. 2023-02-14			(Seat No-39)

375	19501/2023	16.02.2023	ABLAPL-12439/2022	J R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-39)
376	19502/2023	16.02.2023	ABLAPL-12348/2022	A K RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14		BAIL-2 (CRIMINAL MISC-2)	(Seat No-10)
377	19503/2023	16.02.2023	WP (C) - 38020/2020	BIKRAM BEHERA	GENERAL		Order Dtd. 2022-04-08			(Seat No-10)
378	19504/2023	16.02.2023	WP (C) - 27519/2022	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2022-11-18			(Seat No-10)
379	19505/2023	16.02.2023	WP (C) - 26919/2022	A. MOHANTY	GENERAL		Order Dtd. 2022-10-21			(Seat No-10)
380	19506/2023	16.02.2023	WP (C) - 2715/2023	P. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-14			(Seat No-10)
381	19507/2023	16.02.2023	ABLAPL-9245/2022	U.C. DORA	C.O.	COURT NO. 7	Order Dtd. 2023-02-15			(Seat No-10)
382	19508/2023	16.02.2023	ABLAPL-12441/2022	J.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-10)
383	19509/2023	16.02.2023	CRLMC-2866/2022	S. BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-14		CRIMINAL MISC	(Seat No-5)
384	19510/2023	16.02.2023	CRLMC-339/2023	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-5)
385	19511/2023	16.02.2023	CRLMC-510/2023	S. DASH	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-5)
386	19512/2023	16.02.2023	CRLMC-489/2023	R.R. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-5)

387	19513/2023	16.02.2023	CRLMC-551/2023	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-14		CRIMINAL MISC	(Seat No-3)
388	19514/2023	16.02.2023	CRLMC-560/2023	KSHITISH	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-3)
389	19515/2023	16.02.2023	CRLMC-112/2023	J.C. BARAL	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-3)
390	19516/2023	16.02.2023	CRLMC-2867/2022	S. BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-14		CRIMINAL MISC	(Seat No-5)
391	19517/2023	16.02.2023	CRLMC-257/2023	N. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-14		CRIMINAL MISC	(Seat No-5)
392	19518/2023	16.02.2023	CRLMC-240/2023	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-5)
393	19519/2023	16.02.2023	CRLMC-240/2023	A. SAHU	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-5)
394	19520/2023	16.02.2023	CRLMC-195/2023	A. KALASH	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-5)
395	19521/2023	16.02.2023	CRLMC-12/2023	S. BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-14		CRIMINAL MISC	(Seat No-1)
396	19522/2023	16.02.2023	CRLMC-142/2023	S. K. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-1)
397	19523/2023	16.02.2023	CRLMC-424/2023	SUSANTA KUMAR LENKA	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-1)
398	19524/2023	16.02.2023	ABLAPL-4267/2022	P. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-02-15		BAIL-1 (CRIMINAL MISC-1)	(Seat No-3)
399	19525/2023	16.02.2023	ABLAPL-4267/2022	P. K. JENA	C.O.	COURT NO. 7	Order Dtd.		BAIL-1 (CRI	(Seat No-3)

							2023-02-15		MINAL MISC-1)	
400	19526/2023	16.02.2023	BLAPL-11411/2022	J.R. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-02-15			(Seat No-3)
401	19527/2023	16.02.2023	ABLAPL-18847/2019	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-02-15			(Seat No-3)
402	19528/2023	16.02.2023	ABLAPL-1472/2020	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2022-02-15			(Seat No-3)
403	19529/2023	16.02.2023	ABLAPL-3870/2021	J. P. KAR	C.O.	COURT NO. 7	Order Dtd. 2023-02-15			(Seat No-3)
404	19530/2023	16.02.2023	WP (C) - 1507/2015	R. K. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2023-02-08			(Seat No-3)
405	19531/2023	16.02.2023	ABLAPL-12449/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-3)
406	19532/2023	16.02.2023	ABLAPL-12449/2022	SATYANARAYAN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-3)
407	19533/2023	16.02.2023	WP (C) - 3915/2023	PRAFULLA CHANDRA ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-3)
408	19534/2023	16.02.2023	CRLREV-562/2022	S. C. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-02-15		CRIMINAL REVISION	(Seat No-1)
409	19535/2023	16.02.2023	WP (C) - 16324/2018	S. K. SAHU	C.O.	COURT NO. 3	Order Dtd. 2023-02-13			(Seat No-1)
410	19536/2023	16.02.2023	WP (C) - 4030/2023	PRAFULLA CHANDRA ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-1)
411	19537/2023	16.02.2023	WP (C) - 22497/2021	PRAKASH KUJENA	GENERAL		Order Dtd. 2022-04-			(Seat No-1)

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41 2	19538/20 23	16.02.2023	WP (C) - 4291/2023	R R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 15			(Seat No-1)
41 3	19539/20 23	16.02.2023	WP (C) - 4197/2023	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 15			(Seat No-1)
41 4	19540/20 23	16.02.2023	WP (C) - 33105/202 2	M K PANI	C.O.	COURT NO. 22	Order Dtd. 2023-02- 15		WRIT BRANC H-5	(Seat No-32)
41 5	19541/20 23	16.02.2023	WP (C) - 4219/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-32)
41 6	19542/20 23	16.02.2023	WP (C) - 4220/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-32)
41 7	19543/20 23	16.02.2023	WP (C) - 4221/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-32)
41 8	19544/20 23	16.02.2023	WP (C) - 36121/202 2	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 01		WRIT BRANC H-1	(Seat No-2)
41 9	19545/20 23	16.02.2023	WP (C) - 4053/2023	J P KAR	C.O.	COURT NO. 22	Order Dtd. 2023-02- 15			(Seat No-2)
42 0	19546/20 23	16.02.2023	WP (C) - 4222/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
42 1	19547/20 23	16.02.2023	WP (C) - 4223/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
42 2	19548/20 23	16.02.2023	WP (C) - 4224/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
42 3	19549/20 23	16.02.2023	WP (C) - 4225/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)

42 4	19550/20 23	16.02.2023	WP (C) - 4227/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
42 5	19551/20 23	16.02.2023	WP (C) - 4228/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
42 6	19552/20 23	16.02.2023	WP (C) - 4229/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
42 7	19553/20 23	16.02.2023	WP (C) - 4230/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
42 8	19554/20 23	16.02.2023	WP (C) - 4231/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
42 9	19555/20 23	16.02.2023	WP (C) - 4247/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
43 0	19556/20 23	16.02.2023	WP (C) - 4249/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
43 1	19557/20 23	16.02.2023	WP (C) - 4250/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
43 2	19558/20 23	16.02.2023	WP (C) - 3559/2023	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 14			(Seat No-2)
43 3	19559/20 23	16.02.2023	WP (C) - 4097/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02- 14			(Seat No-2)
43 4	19560/20 23	16.02.2023	WP (C) - 3010/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 14			(Seat No-2)
43 5	19561/20 23	16.02.2023	WP (C) - 3968/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02- 14			(Seat No-2)
43 6	19562/20 23	16.02.2023	WP (C) - 4175/2023	S GHOSH	C.O.	COURT NO. 1	Order Dtd.			(Seat No-2)

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437	19563/2023	16.02.2023	CONTC-812/2023	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-2)
438	19564/2023	16.02.2023	WPC (OAC) - 298/2015	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-09			(Seat No-2)
439	19565/2023	16.02.2023	WPC (OAC) - 298/2015	P K DEO	C.O.	COURT NO. 1	Order Dtd. 2023-02-09			(Seat No-2)
440	19566/2023	16.02.2023	WPC (OA) - 380/2015	P K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-02-09			(Seat No-2)
441	19567/2023	16.02.2023	WPC (OA) - 380/2015	M/S P.K. DEO	C.O.	COURT NO. 9	Order Dtd. 2023-02-09			(Seat No-2)
442	19568/2023	16.02.2023	LAA-86/2009	B BEHERA	C.O.	COURT NO. 16	Order Dtd. 2023-02-13			(Seat No-2)
443	19569/2023	16.02.2023	LAA-87/2009	B BEHERA	C.O.	COURT NO. 16	Order Dtd. 2023-02-13			(Seat No-2)
444	19570/2023	16.02.2023	WP (C) - 3611/2023	P NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-2)
445	19571/2023	16.02.2023	WP (C) - 3448/2023	P NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-2)
446	19572/2023	16.02.2023	WP (C) - 2930/2023	R. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-06			(Seat No-2)
447	19573/2023	16.02.2023	WP (C) - 4561/2023	M M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-2)
448	19574/2023	16.02.2023	WP (C) - 12849/2022	S.C. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-02-15			(Seat No-2)

449	19575/2023	16.02.2023	BLAPL-2213/2022	S. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-02-15			(Seat No-2)
450	19576/2023	16.02.2023	WP (C) - 4564/2023	M M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-15	WRIT BRANC H-8		(Seat No-41)
451	19577/2023	16.02.2023	BLAPL-2213/2022	A. K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-02-15			(Seat No-41)
452	19578/2023	16.02.2023	WP (C) - 4109/2023	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-41)
453	19579/2023	16.02.2023	CRLMC-319/2023	B DAS	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-41)
454	19580/2023	16.02.2023	WP (C) - 3602/2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-41)
455	19581/2023	16.02.2023	WP (C) - 4111/2023	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-41)
456	19582/2023	16.02.2023	CRLMC-324/2023	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-41)
457	19583/2023	16.02.2023	WP (C) - 3606/2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-41)
458	19584/2023	16.02.2023	WP (C) - 4108/2023	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-41)
459	19585/2023	16.02.2023	WP (C) - 3608/2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-14			(Seat No-41)
460	19586/2023	16.02.2023	CRLMC-512/2023	S K BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-02-14			(Seat No-41)
461	19587/2023	16.02.2023	WP (C) - 3610/2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd.			(Seat No-41)

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46 2	19588/20 23	16.02.2023	CRLMC- 1840/2019	B BISWAL	C.O.	COURT NO. 24	Order Dtd. 2023-02- 15			(Seat No-41)
46 3	19589/20 23	16.02.2023	WP (C) - 14978/202 1	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02- 15			(Seat No-41)
46 4	19590/20 23	16.02.2023	CRLREV- 48/2023	S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2023-02- 14		CRIMI NAL REVIS ION	(Seat No-2)
46 5	19591/20 23	16.02.2023	WP (C) - 918/2023	A.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02- 15			(Seat No-2)
46 6	19592/20 23	16.02.2023	WP (C) - 14997/202 1	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02- 15			(Seat No-2)
46 7	19594/20 23	16.02.2023	WP (C) - 4182/2023	S. GHOSH	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
46 8	19595/20 23	16.02.2023	WP (C) - 4304/2023	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 14			(Seat No-2)
46 9	19596/20 23	16.02.2023	WP (C) - 4177/2023	S. GHOSH	C.O.	COURT NO. 1	Order Dtd. 2023-02- 15			(Seat No-2)
47 0	19597/20 23	16.02.2023	WP (C) - 4293/2023	S.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-02- 14			(Seat No-2)
47 1	19598/20 23	16.02.2023	WP (C) - 5992/2022	B.B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2023-02- 15			(Seat No-2)
47 2	19599/20 23	16.02.2023	WP (C) - 4292/2023	S.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 14			(Seat No-2)
47 3	19600/20 23	16.02.2023	WP (C) - 14987/202 1	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02- 15			(Seat No-2)

474	19601/2023	16.02.2023	WP (C) - 4572/2023	M.D. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2023-02-15	WRIT BRANC H-8	(Seat No-41)
475	19602/2023	16.02.2023	LAA-44/2010	B BEHERA	C.O.	COURT NO. 16	Order Dtd. 2023-02-13		(Seat No-41)
476	19603/2023	16.02.2023	WP (C) - 14986/2021	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15		(Seat No-41)
477	19604/2023	16.02.2023	LAA-46/2010	B BEHERA	C.O.	COURT NO. 16	Order Dtd. 2023-02-13		(Seat No-41)
478	19605/2023	16.02.2023	CMP-1248/2022	DILIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2023-02-15		(Seat No-41)
479	19606/2023	16.02.2023	WP (C) - 4180/2023	S. GHOSH	C.O.	COURT NO. 1	Order Dtd. 2023-02-15		(Seat No-41)
480	19607/2023	16.02.2023	CMP-1251/2022	DILLIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2023-02-15		(Seat No-41)
481	19608/2023	16.02.2023	WPC (OA) - 967/2015	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15		(Seat No-41)
482	19609/2023	16.02.2023	CONTC-8019/2022	MR RABINARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-13		(Seat No-41)
483	19610/2023	16.02.2023	CONTC-682/2023	P.CH. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-15	CONTE MPT	(Seat No-7)
484	19611/2023	16.02.2023	CONTC-8020/2022	MR RABINARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-13		(Seat No-7)
485	19612/2023	16.02.2023	WP (C) - 4509/2023	A.K.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-15		(Seat No-7)
486	19613/2023	16.02.2023	WPC (OAC) - 2866/2014	C R KAR	C.O.	COURT NO. 1	Order Dtd.		(Seat No-7)

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487	19614/2023	16.02.2023	WP (C) - 3653/2023	P. PANDA	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-7)
488	19615/2023	16.02.2023	WP (C) - 4550/2023	S.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-7)
489	19616/2023	16.02.2023	WP (C) - 14995/2021	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-7)
490	19617/2023	16.02.2023	CMP-1250/2022	DILLIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2023-02-15			(Seat No-7)
491	19618/2023	16.02.2023	WP (C) - 3639/2023	S.P. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-02-15		WRIT BRANC H-4	(Seat No-37)
492	19619/2023	16.02.2023	WP (C) - 4549/2023	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-37)
493	19620/2023	16.02.2023	WP (C) - 3621/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-37)
494	19621/2023	16.02.2023	WP (C) - 35818/2022	G.SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2023-02-15		WRIT BRANC H-6	(Seat No-16)
495	19622/2023	16.02.2023	WP (C) - 4514/2023	A K NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-16)
496	19623/2023	16.02.2023	CRLMC-3125/2018	S. NAYAK	C.O.	DR (J)	Order Dtd. 2023-02-15			(Seat No-16)
497	19624/2023	16.02.2023	WP (C) - 4512/2023	A K NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-16)
498	19625/2023	16.02.2023	CRLMC-706/2019	B.K. PANDA	C.O.	COURT NO. 24	Order Dtd. 2023-02-15			(Seat No-16)

499	19626/2023	16.02.2023	WP (C) - 1976/2023	D NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-13			(Seat No-16)
500	19627/2023	16.02.2023	CRLMC-1577/2019	S. NAYAK	C.O.	DR (J)	Order Dtd. 2023-02-15			(Seat No-16)
501	19628/2023	16.02.2023	BLAPL-7043/2022	S. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2023-02-15			(Seat No-16)
502	19629/2023	16.02.2023	CMP-411/2021	A. PREM	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-16)
503	19630/2023	16.02.2023	WP (C) - 35193/2022	S K MISHRA	C.O.	COURT NO. 22	Order Dtd. 2023-02-13			(Seat No-16)
504	19631/2023	16.02.2023	CRLMC-2469/2015	P.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2023-02-15			(Seat No-16)
505	19632/2023	16.02.2023	WPC (OAC) - 975/2015	U CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-16)
506	19633/2023	16.02.2023	BLAPL-10128/2022	N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-14			(Seat No-16)
507	19634/2023	16.02.2023	CRLMC-1602/2020	M/S KAMALAKANT A MOHANTA, AC BEHERA	C.O.	DR (J)	Order Dtd. 2023-02-15			(Seat No-16)
508	19635/2023	16.02.2023	CRLMP-267/2023	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2023-02-14			(Seat No-16)
509	19636/2023	16.02.2023	CRLMP-264/2023	A. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2023-02-14			(Seat No-16)
510	19637/2023	16.02.2023	CRLMP-257/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 6	Order Dtd. 2023-02-14			(Seat No-16)
511	19638/2023	16.02.2023	CRLMP-271/2023	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 6	Order Dtd.			(Seat No-16)

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51 2	19639/20 23	16.02.2023	CRLMP- 269/2023	ACHYUTANAN DA PATTANAIK	C.O.	COURT NO. 6	Order Dtd. 2023-02- 14			(Seat No-16)
51 3	19640/20 23	16.02.2023	CRLMP- 283/2023	MANORANJAN PADHI	C.O.	COURT NO. 6	Order Dtd. 2023-02- 14			(Seat No-16)
51 4	19641/20 23	16.02.2023	CRLMP- 273/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-02- 14			(Seat No-16)
51 5	19642/20 23	16.02.2023	CRLMP- 230/2023	BHOJARAJ SETH	C.O.	COURT NO. 6	Order Dtd. 2023-02- 14			(Seat No-16)
51 6	19643/20 23	16.02.2023	CRLMP- 274/2023	A. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 14			(Seat No-16)
51 7	19644/20 23	16.02.2023	BLAPL- 13144/202 2	B. P. TANGA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 14			(Seat No-16)
51 8	19645/20 23	16.02.2023	WP (C) - 11962/201 6	S. NAYAK	GENER AL		Order Dtd. 2023-01- 20			(Seat No-16)
51 9	19646/20 23	16.02.2023	ABLAPL- 12463/202 2	A DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 15			(Seat No-16)
52 0	19647/20 23	16.02.2023	WP (C) - 35236/202 2	G SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2023-02- 15		WRIT BRANC H-8	(Seat No-43)
52 1	19648/20 23	16.02.2023	WP (C) - 1510/2023	T K NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-02- 15		WRIT BRANC H-2	(Seat No-45)
52 2	19649/20 23	16.02.2023	BLAPL- 19/2023	UNMESH CHANDRA JENA	C.O.	COURT NO. 23	Order Dtd. 2023-02- 15			(Seat No-45)
52 3	19650/20 23	16.02.2023	CRA- 297/1994	A SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2023-02- 09		CRIMI NAL APPEA L	(Seat No-2)

524	19651/2023	16.02.2023	CRLMC-3778/2017	MR. ASHOK KU. SWAIN-1	C.O.	COURT NO. 20	Order Dtd. 2023-02-09			(Seat No-2)
525	19652/2023	16.02.2023	ABLAPL-15842/2022	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-2)
526	19653/2023	16.02.2023	WP (C) - 4241/2023	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-2)
527	19654/2023	16.02.2023	WP (C) - 4788/2022	R R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-2)
528	19655/2023	16.02.2023	WP (C) - 7700/2018	M.R. SAHOO	GENERAL		Order Dtd. 2022-04-29 Petition, Annexure, Misc. case,			(Seat No-2)
529	19656/2023	16.02.2023	WP (C) - 4791/2022	R R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-2)
530	19657/2023	16.02.2023	RVWPET-23/2023	S.B.UDGATA	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-2)
531	19658/2023	16.02.2023	CONTC (CPC) - 214/2019	S.K. PRADHAN	GENERAL		Order Dtd. 2022-01-11			(Seat No-2)
532	19659/2023	16.02.2023	OJC-12894/2000	C.K. BARIK	GENERAL		Order Dtd. 2007-09-19	30/01/2001, 18/4/2001, 24/04/2001, 05/09/2007	WRIT BRANC H-7	(Seat No-5)
533	19660/2023	16.02.2023	ABLAPL-15920/2021	S.K. RUPAL	GENERAL		Order Dtd. 2022-09-23			(Seat No-5)

534	19661/2023	16.02.2023	WP (C) - 5371/2002	L. K. MOHANTY	GENERAL		Order Dtd. 2019-02-07Petition,		WRIT BRANC H-1	(Seat No-2)
535	19662/2023	16.02.2023	WP (C) - 2327/2023	L. K. MOHANTY	GENERAL		Order Dtd. 2023-02-10			(Seat No-2)
536	19663/2023	16.02.2023	WP (C) - 32742/2011	M. BARAL	GENERAL		Order Dtd. 2023-01-31			(Seat No-2)
537	19664/2023	16.02.2023	CRLMC-1527/2020	S. P. SAHOO	GENERAL		Order Dtd. 2023-02-14			(Seat No-2)
538	19665/2023	16.02.2023	CRLMC-2638/2022	M. NAYAK	GENERAL		Order Dtd. 2022-12-20			(Seat No-2)
539	19666/2023	16.02.2023	CRLMC-1495/2017	M. R. BARIK	GENERAL		Order Dtd. 2023-01-20			(Seat No-2)
540	19667/2023	16.02.2023	CRLMC-2341/2017	M/S. NRUSIN GHA NANDA MOHAPATRA	GENERAL		Annexure			(Seat No-2)
541	19668/2023	16.02.2023	MACA-988/2010	B. P. MOHANTY	GENERAL		Order Dtd. 2022-12-19Appealmemo, Misc. case, Affidavit,			(Seat No-2)
542	19669/2023	16.02.2023	OJC-860/1988	P. BASTIA	GENERAL		Order Dtd. 1989-05-02			(Seat No-2)
543	19670/2023	16.02.2023	WPC (OAC) - 1268/2015	M/S S.N SHARMA	GENERAL		Order Dtd. 2023-02-13			(Seat No-2)
544	19671/2023	16.02.2023	WP (C) - 3378/2018	S. K. SAHOO	GENERAL		Order Dtd. 2018-03-29		WRIT BRANC H-5	(Seat No-23)
545	19672/2023	16.02.2023	WP (C) - 3391/2018	S. K. SAHOO	GENERAL		Order Dtd. 2018-03-15		WRIT BRANC H-5	(Seat No-23)

546	19673/2023	16.02.2023	OJC-14043/1997	H.K. MALLICK	GENERAL		Order Dtd. 1998-08-21		WRIT BRANC H-3	(Seat No-28)
547	19674/2023	16.02.2023	OJC-14057/1997	H.K. MALLICK	GENERAL		Order Dtd. 1998-08-21		WRIT BRANC H-3	(Seat No-28)
548	19675/2023	16.02.2023	FA-60/1988	S.K. SAMIM	GENERAL		Order Dtd. 2015-01-22		FIRST APPEAL	(Seat No-7)
549	19676/2023	16.02.2023	WPC (OAC) - 1719/2017	M.R. MALLA	GENERAL		Order Dtd. 2022-10-21			(Seat No-7)
550	19677/2023	16.02.2023	ABLAPL-1115/2023	C. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-06		BAIL-2 (CRIMINAL MISC-2)	(Seat No-12)
551	19678/2023	16.02.2023	CONTC (CPC) - 330/2013	A. SIKDAR	GENERAL		Order Dtd. 2021-12-04			(Seat No-12)
552	19679/2023	16.02.2023	CONTC-863/2022	J. PARDHAN	GENERAL		Order Dtd. 2022-11-24			(Seat No-12)
553	19680/2023	16.02.2023	RSA-391/2014	K.S. SAHU	GENERAL		Judgement Dtd. 2019-09-12			(Seat No-12)
554	19681/2023	16.02.2023	RPFAM-141/2012	MS.GEETANJALI MAJHI	GENERAL		Last Order			(Seat No-12)
555	19682/2023	16.02.2023	ABLAPL-6230/2020	H.K. TRIPATHY	GENERAL		Order Dtd. 2022-03-29			(Seat No-12)
556	19683/2023	16.02.2023	CRLMC-1939/2018	R.K. SARANGI	GENERAL		Order Dtd. 2022-03-29 Petition, Annexure,			(Seat No-12)
557	19684/2023	16.02.2023	CRLMC-1887/2016	R.K. SARANGI	GENERAL		Order Dtd. 2017-11-02 Petition, Annexure,		CRIMINAL MISC	(Seat No-2)

558	19685/2023	16.02.2023	WP (C) - 8907/2021	R. K. DEHURY	GENERAL		Order Dtd. 2021-03-09 Petition, Annexure,			(Seat No-2)
559	19686/2023	16.02.2023	WP (C) - 381/2023	A. K. JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-2)
560	19687/2023	16.02.2023	WP (C) - 376/2023	A. K. JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-2)
561	19688/2023	16.02.2023	WP (C) - 22823/2022	H. K. MALLICK	GENERAL		Order Dtd. 2023-02-07			(Seat No-2)
562	19689/2023	16.02.2023	WP (C) - 1821/2023	S. K. BEHERA	GENERAL		Order Dtd. 2023-02-07			(Seat No-2)
563	19690/2023	16.02.2023	WP (C) - 32854/2022	B. K. DAS	GENERAL		Petition Annexure, Misc. case,			(Seat No-2)
564	19691/2023	16.02.2023	WP (C) - 8410/2007	P. JENA	GENERAL		Order Dtd. 2023-02-06			(Seat No-2)
565	19692/2023	16.02.2023	WP (C) - 11056/2008	A. SUNDARAY	GENERAL		Entire Order			(Seat No-2)
566	19693/2023	16.02.2023	WP (C) - 10517/2008	S. K. SAMIM	GENERAL		Order Dtd. 2009-07-14 Petition, Annexure, Misc. case, Counter, Rejoinder,		WRIT BRANC H-8	(Seat No-41)
567	19694/2023	16.02.2023	WP (C) - 27587/2022	B. K. PATI	GENERAL		Order Dtd. 2022-11-14	28/10/2022	WRIT BRANC H-1	(Seat No-1)
568	19695/2023	16.02.2023	WP (C) - 8296/2020	R. K. MOHABH OI	GENERAL		Order Dtd. 2020-05-29		WRIT BRANC H-4	(Seat No-37)
569	19696/2023	16.02.2023	ABLAPL-174/2023	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd.			(Seat No-37)

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570	19697/2023	16.02.2023	ABLAPL-274/2023	NITYANANDA BEHURIA	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-37)
571	19698/2023	16.02.2023	ABLAPL-221/2023	M.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-37)
572	19699/2023	16.02.2023	ABLAPL-220/2023	M.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-37)
573	19700/2023	16.02.2023	ABLAPL-15119/2022	P.C. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-37)
574	19701/2023	16.02.2023	WP (C) - 3692/2023	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-37)
575	19702/2023	16.02.2023	CRLA-125/2023	S MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-02-15		CRIMINAL APPEAL	(Seat No-9)
576	19703/2023	16.02.2023	WPC (OA) - 3384/2013	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2022-08-10			(Seat No-9)
577	19704/2023	16.02.2023	WPC (OAC) - 4809/2016	P.K. MISHRA	GENERAL		Order Dtd. 2022-08-17			(Seat No-9)
578	19705/2023	16.02.2023	WPC (OAC) - 202/2015	R.K. MEHER	GENERAL		Order Dtd. 2023-02-06			(Seat No-9)
579	19706/2023	16.02.2023	WPC (OAC) - 236/2011	S. RATH	GENERAL		Counter Rejoinder,			(Seat No-9)
580	19707/2023	16.02.2023	WPC (OAC) - 236/2011	S. RATH	GENERAL		Order Dtd. 2022-02-16			(Seat No-9)
581	19708/2023	16.02.2023	WP (C) - 23207/2014	H. JENA	GENERAL		Entire Order			(Seat No-9)
582	19709/2023	16.02.2023	WP (C) - 23207/2014	H. JENA	GENERAL		Order Dtd. 2023-02-15			(Seat No-9)

583	19710/2023	16.02.2023	WP (C) - 2227/2019	R. K. MEHER	GENERAL		Order Dtd. 2019-02-01		WRIT BRANCH-9	(Seat No-59)
584	19711/2023	16.02.2023	WP (C) - 6299/2013	H. JENA	GENERAL		Order Dtd. 2023-02-14			(Seat No-59)
585	19712/2023	16.02.2023	WP (C) - 11370/2022	H. JENA	GENERAL		Order Dtd. 2023-02-13			(Seat No-59)
586	19713/2023	16.02.2023	WP (C) - 32509/2021	H. JENA	GENERAL		Order Dtd. 2023-02-06			(Seat No-59)
587	19714/2023	16.02.2023	WP (C) - 12557/2022	S. K. SINGH	GENERAL		Petition Annexure, Rejoinder, Entire Order, Affidavit,		WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
588	19715/2023	16.02.2023	WPCRL-719/2012	CHHABI RANA	GENERAL		Order Dtd. 2017-09-01		WRIT BRANCH-7	(Seat No-5)
589	19716/2023	16.02.2023	WP (C) - 17341/2021	L. ACHARI	GENERAL		Order Dtd. 2023-01-18			(Seat No-5)
590	19717/2023	16.02.2023	WP (C) - 19642/2022	J. P. KAR	GENERAL		Order Dtd. 2023-02-01			(Seat No-5)
591	19718/2023	16.02.2023	WP (C) - 24111/2022	J. P. KAR	GENERAL		Order Dtd. 2023-02-01			(Seat No-5)
592	19719/2023	16.02.2023	WP (C) - 2355/2016	H. K. PANDA	GENERAL		Order Dtd. 2023-02-03			(Seat No-5)
593	19720/2023	16.02.2023	WP (C) - 35731/2022	B. SAHU	GENERAL		Order Dtd. 2023-01-02 Petition, Annexure,			(Seat No-5)
594	19721/2023	16.02.2023	WP (C) - 15107/2022	SANGRAM RATH	GENERAL		Order Dtd.			(Seat No-5)

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59 5	19722/20 23	16.02.2023	CMP- 1144/2019	M/S.MAHESW AR MOHANTY	GENER AL		Order Dtd. 2019-12- 10Petitio n,Misc.ca se,		WRIT BRANC H-4	(Seat No-27)
59 6	19723/20 23	16.02.2023	ABLAPL- 1816/2021	G . R PATRA	GENER AL		Order Dtd. 2021-03- 10			(Seat No-27)